

**Thefts of foreign made items from the cargo godown at Airports**

2631. SHRI DINESH GOSWAMI:  
SHRI NARASINGHA PRA-  
SAD NANDA:  
SHRI RAMACHANDRA  
BHARADWAJ:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that some cases of thefts of foreign made items worth lakhs of rupees from the cargo godown at the airports have come to the notice of Government;

(b) if so, what are the details thereof for the last three years and for the year 1981 (from 1st April 1981 to 31st August, 1981);

(c) whether some employees of Air India were also found involved in the pilferage and if so, what are the details thereof; and

(d) what action has been taken against the persons involved and to check such pilferage in future?

THE MINISTER OF STATE IN CHARGE OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-  
LAL CHANDRAKAR): (a) to (d). The information being collected and will be laid on the Table of the Sabha.

**Free air passes issued by Indian Airlines**

2632. SHRI DINESH GOSWAMI:  
SHRI NARASINGHA PRA-  
SAD NANDA:  
SHRI RAMACHANDRA  
BHARADWAJ:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Indian Airlines have recently issued some free air passes;

(b) if so, what are the names of persons to whom such free air passes

have been issued and the purpose of issuing these passes;

(c) which is the authority who recommended for the issue of these free air passes to these persons; and

(d) what steps Government have taken to ensure that these free air passes are not misused?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-  
LAL CHANDRAKAR): (a) No, Sir.

(b) to (d). Do not arise.

**Cheating of Banks**

2633. SHRI RAMACHANDRA  
BHARADWAJ:

SHRI DINESH GOSWAMI:  
SHRI NARASINGHA PRA-  
SAD NANDA:

Will the Minister of FINANCE be pleased to state:

(a) whether he has seen press reports which appeared in the Times of India dated the 23rd August, 1981, wherein it has been stated that six cheats and matters of forgery, including two State Bank of India employees have been arrested for having cheated many banks all over the country of lakhs of rupees;

(b) if so, what are the details thereof;

(c) what are the names of the persons including the bank employees arrested for cheating the banks; and

(d) what action was taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANEHAI EAROT): (a) Yes, Sir.

(b) to (d). The Delhi Police have informed that they have arrested a gang of six cheats and forgerers who used to cheat banks by encashing forged drafts. They are:—

1. Shri Harsh Chaudhary Head Cashier, Connaught Circus Branch, State Bank of India,